

CAUSE LIST OF THE COURT OF **SRI VINAYAK MAYANAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE** FOR THE DAY **09.11.2020 at 2.45 PM**

HEARING

1. Crime 59/2019 HPS
2. Crime 89/2020 ANGPS
3. Crime 239/2020 HPS
4. Crime 249/2020 HPS
5. Crime 313/2020 HPS
6. Crl. Misc. 294/2017
7. Crl. Misc. 220/2020
8. Crl. Misc. 236/2020
9. Crl. Misc. 245/2020
10. Crl. Misc 255/2020
11. Crl. Misc 256/2020
12. PCR 169/2020
13. CC 2695/2020
14. OS 262/2020 (Subbadra devi V/S Ramesh Kumar)
15. OS 263/2020 (Vinay Mathew Prabhu V/S Ramaiah)

ORDERS

16. Cmis 138/2016

Hosakote

Dated: -07.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
- 2.** The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **09.11.2020**

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;">EVIDENCE</p> <p>1. OS 95/2015 2. OS 85/2016 3. OS 45/2019 4. OS 69/2019 5. Crl.Misc 179/2020</p>	<p style="text-align: center;">HEARING</p> <p>14. CC 367/2009 15. CC 1409/2020 16. OS 195/2013 17. OS 196/2013 18. OS 197/2013 19. OS 125/2018 20. OS 191/2019 21. OS 79/2020 22. OS 181/2020 23. OS 211/2020</p>
<p style="text-align: center;">HEARING</p> <p>6. Cr 111/2020 (NGPS) 7. Cr 119/2020 (NGPS) 8. Crl.Misc 68/2020 9. Crl.Misc 185/2020 10. Crl.Misc 207/2020 11. Crl.Misc 209/2020 12. Crl.Misc 257/2020 Khadar Sharif Vs Tahasildar 13. Crl.Misc 258/2020 Rahaman Sharif Vs Tahasildar</p>	<p style="text-align: center;">ARGUMENTS</p> <p>24. OS 19/2012 25. OS 99/2014</p>

Hosakote

Dated: - 07.11.2020

Amir
07/11/2020
Addl. Civil Judge & JMFC.,
Hosakote.

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